

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
STARRED QUESTION NO.152
ANSWERED ON 29TH JULY, 2021**

ROAD ACCIDENTS

***152. SHRI HIBI EDEN:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the number of road accidents reported in the country during each of the last three years, State/ UT-wise;**
- (b) whether any comparative study has been conducted with regard to the pattern of road accidents reported in the developed and developing countries and if so, the details thereof; and**
- (c) the main reasons attributed to high incidence of road accidents in the country along with the measures being taken to check and prevent the same?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) OF THE LOK SABHA STARRED QUESTION NO.*152, ANSWERED ON 29.07.2021, ASKED BY SHRI HIBI EDEN REGARDING ROAD ACCIDENTS

(a) As per the data received from police department of all States/UTs the total number of road accidents on all roads in the country during the last three calendar years 2017 to 2019 is shown in the table given below:

Year	Total Number of Road Accidents (in numbers)
2017	464,910
2018	467,044
2019	449,002

State-UT wise details road accidents on all roads are at Annexure-I.

(b) A comparison of select indicators published in World Road Statistics, 2018' of International Road Federation has been undertaken with the objective of positioning India viz-a-viz other countries in terms of road accidents and corresponding number person killed, injured and rates per lakh people is at Annexure-II.

India ranks 3rd in terms of total accidents, across 199 countries as reported in the World Road Statistics, 2018. India's incidence of accidents is 36 per lakh people which is much lesser than that of many developed and developing countries like USA(684), Japan(393), Iran(365) and Turkey(233).

(c) The main reasons attributed to high incidence of road accidents in the country is over speeding, poor enforcement and quality of vehicles etc.

The Ministry of Road Transport & Highways has notified "Member of Parliament's Road Safety Committee" in each district of the country

to promote awareness amongst road users under the chairmanship of Hon'ble Member of Parliament (Lok Sabha) from the district.

The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care. Accordingly, various initiatives have been taken by the Ministry as detailed below :-

i. Education:

- a. The Ministry implements a scheme for undertaking publicity measures and awareness campaigns on road safety to create awareness among road users through the electronic media, print media, NGOs etc.**
- b. Observance of National Road Safety Month/Week every year for spreading awareness and strengthening road safety.**
- c. A Certification Course for Road Safety Auditors has been commenced in Indian Academy of Highway Engineers (IAHE).**

ii. Engineering (both of Roads and vehicles)

• Road engineering

- a. High priority to identification and rectification of black spots (accident prone spots) on national highways.**
- b. Road safety has been made an integral part of road design at planning stage.**
- c. Ministry has delegated powers to Regional Officers of MORTH for technical approval to the detailed estimates for rectification of identified Road Accident black spots.**
- d. Guidelines for pedestrian facilities on National Highways for persons with disabilities have also been issued to all States / UTs.**

• Vehicle engineering:

- a. Safety standards for automobiles have been improved.**

- b. **Ministry has notified fitment of Speed Limiting devices on all transport vehicles.**
- c. **Scheme for setting up one model Inspection & Certification Centre in each State/UT with Central assistance for testing the fitness of vehicles through an automated system.**

iii. **Enforcement**

- a. **The recently passed motor vehicles (Amendment) Act, 2019 provides for strict enforcement through use of technology and further provides for strict penalties for ensuring strict compliance and enhancing deterrence for violation of traffic rules.**
- b. **Issue of Guidelines for protection of Good Samaritans and draft rules as per MV (Amendment) Act, 2019 has been published.**

iv. **Emergency care:**

- a. **The Motor Vehicles (Amendment) Act, 2019 provides for a scheme for the cashless treatment of victims of the accident during the golden hour.**
- b. **The National Highways Authority of India has made provisions for ambulances at all toll plazas on the completed corridor of National Highways.**
- c. **Further, out of this, 297 ambulances have been upgraded to Basic Life Support as per AIS-125 and upgradation for the remaining is under process.**

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO. *152 ON 29th JULY, 2021 ASKED BY SHRI HIBI EDEN REGARDING ROAD ACCIDENTS.

State/UT-Wise Total Number of Road Accidents during				
Sl. No.	States/UTs	Total Number of Road Accidents during		
		2017	2018	2019
1	2	3	4	5
1	Andhra Pradesh	25727	24475	21992
2	Arunachal Pradesh	241	277	237
3	Assam	7170	8248	8350
4	Bihar	8855	9600	10007
5	Chhattisgarh	13563	13864	13899
6	Goa	3917	3709	3440
7	Gujarat	19081	18769	17046
8	Haryana	11258	11238	10944
9	Himachal Pradesh	3114	3110	2873
10	Jammu & Kashmir	5624	5978	5796
11	Jharkhand	5198	5394	5217
12	Karnataka	42542	41707	40658
13	Kerala	38470	40181	41111
14	Madhya Pradesh	53399	51397	50669
15	Maharashtra	35853	35717	32925
16	Manipur	578	601	672
17	Meghalaya	675	399	482
18	Mizoram	68	53	62
19	Nagaland	531	430	358
20	Odisha	10855	11262	11064
21	Punjab	6273	6428	6348
22	Rajasthan	22112	21743	23480
23	Sikkim	196	180	162

24	Tamil Nadu	65562	63920	57228
25	Telangana	22484	22230	21570
26	Tripura	503	552	655
27	Uttarakhand	1603	1468	1352
28	Uttar Pradesh	38783	42568	42572
29	West Bengal	11631	12705	10158
30	Andaman & Nicobar Islands	189	254	230
31	Chandigarh	342	316	305
32	Dadra & Nagar Haveli	67	80	68
33	Daman & Diu	79	76	69
34	Delhi	6673	6515	5610
35	Lakshadweep	1	3	1
36	Puducherry	1693	1597	1392
Total		464910	467044	449002

Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA STARRED QUESTION NO. *152 ON 29th JULY, 2021 ASKED BY SHRI HIBI EDEN REGARDING ROAD ACCIDENTS.

The details of Accidents, person killed and persons injured in respect of top 20 countries by total injury accidents is presented as

Country	Accident			Person Killed			Person Injured	
	Number	Rank	Per Lakh people	Number	Rank	Per Lakh people	Number	Rank
United States	22,11,439	1	684	37,461	3	12	31,44,000	1
Japan	4,99,232	2	393	4,698	21	4	6,14,155	2
India	4,80,652	3	36	1,50,785	1	11	4,94,624	3
Germany	3,08,145	4	374	3,206	34	4	3,96,666	6
Chinese Taipei	3,05,556	5	1302	1,604	57	7	4,03,906	5
Iran, Islamic Rep.	2,93,305	6	365	15,998	7	20	3,63,531	7
Korea, Rep.	2,20,917	7	431	4,292	24	8	3,31,720	8
China	2,12,846	8	15	63,093	2	5	2,26,430	11
Turkey	1,85,128	9	233	7,300	11	9	3,03,812	9
Italy	1,75,791	10	290	3,283	33	5	2,49,175	10
Russian Federation	1,73,694	11	120	20,308	6	14	2,21,140	12
United Kingdom	1,36,621	12	208	1,792	55	3	1,79,592	13
Canada	1,17,673	13	324	1,898	52	5	1,60,315	14
Indonesia	1,06,129	14	41	26,185	4	10	1,44,108	15
Spain	1,02,362	15	220	1,810	54	4	1,40,390	16
Morocco	80,680	16	229	3,785	27	11	1,19,162	17
Brazil	60,228	17	29	6,398	14	3	86,672	18
France	57,522	18	86	3,477	28	5	72,645	19
Belgium	40,096	19	354	637	87	6	51,190	22
Austria	38,466	20	440	432	104	5	48,393	23
